

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

RAJYA SABHA  
UNSTARRED QUESTION NO. 3496  
ANSWERED ON 01.04.2022

**VIOLENT PROTESTS AGAINST NTPC RESULTS**

3496 SHRI NARAIN DASS GUPTA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the findings of the five member inquiry constituted to look into the causes related to recent violent protests after the RRB NTPC results;
- (b) whether Railways recognise the facts that the unusual delay and partial declaration of results for the posts advertised should have been avoided;
- (c) whether the results of Computer Based Tests 1 for the Non-Technical Popular Category Group C posts had many instances of name of same candidate displayed at more than one place; and
- (d) the reasons for not declaring the results of examination for Group D posts when the exam was conducted along with the Group C posts?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) & (b): The Committee constituted to redress the concerns raised by candidates has given its report which has been accepted. A notice containing decisions taken by Committee & schedule for declaring revised results of 1st Stage Computer Based Test (CBT) for all Pay Levels & conduct of 2nd Stage CBT against Centralized Employment Notification (CEN) No. 01/2019 Non-Technical Popular Categories (NTPC) has been uploaded on official websites of 21 Railway Recruitment Boards (RRBs) on 10.03.2022.

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(c): Yes, Sir. It is as per provisions contained in CEN No. 01/2019.

(d): Examination for Group 'D' has not been conducted. A notice containing schedule of conduct of CBT against CEN No. RRC 01/2019 (Level 1- erstwhile Group 'D') has been uploaded on official websites of RRBs on 10.03.2022.

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